

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 203 of 2013

Dated : 22nd January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Shree Cement Ltd. ... Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1
Mr. Bipin Gupta for R-2 to R-4

ORDER

We have heard the learned counsel for the parties. They are directed to file their respective Written Submission on or before 17.02.2014 after serving a copy on the other side.

Post the matter for Reporting Compliance on **18th February, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**